

Annexure-9
Tamra Dhatu Udyog Private Limited
 Date of commencement of CIRP : 25.05.2022
 List of Creditors (Version 4.0) drawn as on 29.08.2022 (Updated List of creditors)
 (Earlier List of Creditors (Version 1.0) drawn as on 15.06.2022, (Version 2.0) drawn as on 20.07.2022 & (Version 3.0) drawn as on 05.08.2022)
 List of Other Creditors (Other than financial creditors and operational creditors)

Sl.No	Name of creditor	Details of claim received		Details of claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	(Amount in ₹)	Remarks, if any										
		Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee							Whether related party?									
No claim has been received upto the last date of receipt of claim																							
Total												₹ - - - - -	₹ - - - - -	₹ - - - - -	₹ - - - - -	₹ - - - - -	₹ - - - - -	₹ - - - - -	₹ - - - - -	₹ - - - - -	₹ - - - - -	₹ - - - - -	



Mamta Binani
 Mamta Binani
 Resolution Professional
 In the Matter of Tamra Dhatu Udyog Private Limited
 Regn. No. IBB/IFA-002/IF-N00086/2017-18/10227
 AFA VALID TILL 06-12-2022

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Disclaimer

The information contained in this List of Creditors ("List") is substantially based on information collected by the Resolution Professional (RP) from the books and records of the Corporate Debtor, or as supplied by claimants, officers or employees of the Corporate Debtor. The RP shall not have any liability for any statements, disclosures or representations (expressed or implied) contained in, or any omissions from, this List or any other written or oral communication transmitted to the recipient.

The RP disclaims liability for any losses/ liabilities or damages that may arise relying on the List. No damages/ losses/ penalties/ liabilities or any form of claim shall lie against the RP for the List.

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